

OFFICE OF THE DISTRICT JUDGE -1 & SESSIONS JUDGE: DELHI

CORRIGENDUM

In partial modification of this office order dated 10.2.2010 vide endorsement No.12401-434/Bldg./TH/Gaz/10 dated 10.2.2010, Sh. O.P. Gupta, Addl. Sessions Judge-02 (Central), Tis Hazari Court, Delhi shall occupy & hold his Court in Room No. 02, Ground Floor, Tis Hazari Court, Delhi, Shri K.S. Mohi, Addl. Sessions Judge -3 (Central), Tis Hazari Court, Delhi shall occupy & hold his court in Room No.336, Third Floor, Tis Hazari Court, Delhi and Sh. Pitamber Dutt, Addl. District Judge-17 ( Central), Tis Hazari Court, Delhi shall occupy & hold his Court in Room No. 337, Third Floor, Tis Hazari Court, Delhi instead of Room No.24, Ground Floor, Tis Hazari Court, Delhi and Sh. D.K. Malhotra, Addl. District Judge-14 (Central), Tis Hazari Court, Delhi shall remain hold his Court in Room No 24 , which is already occupied by him.

11.02.2010



( G.P.Mittal )

District Judge-I & Sessions Judge  
Delhi. 

No 12538-12571/Bldg./th/Gaz./10

Dated, Delhi the 11.02.2010

Copy forwarded for information and necessary action to:-

1. The Officers In charge, Accounts, Pool Cars, General, copying Agency, Record Rooms, Web site Committee English/ Hindi, Computer Branch & Library, Tis Hazari Court, Delhi.
2. The Officers Concerned.
3. The Chief Metropolitan Magistrates, Tis Hazari Court, Delhi.
4. The Administrative Civil Judge, Central Districts, Tis Hazari Court, Delhi for necessary action.
5. The Superintendents, Administration, Care-taking, Evening Cell, & Filing Section, Tis Hazari Court, Delhi.
6. The Telephone Operator, Reception Office, Computer Cell, Tis Hazari Court, Delhi.
7. The PRO / APRO / In charge, Facilitation Center, Tis Hazari , Patiala House, Karkardooma , Rohini and Dwarka i Courts, Delhi.
8. The Reader to I d. District Judge-I & Sessions Judge, Delhi.
9. The office of District Judge-1 & Sessions Judge, Room No. 302-A, Third floor, Tis Hazari Court, Delhi.
10. The Secretary Bar Association, Tis Hazari/Patiala House/Karkardooma, Rohini & Dwarka Courts, Delhi.
11. Notice Board, Tis Hazari, Courts, Delhi .



District Judge-I & Sessions Judge  
Delhi. 